

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
1	POCSO SPL CASE	100249/2016	THE STATE OF CHUNABHATTI POLICE STATION. Vs ATIKUR REHAMAN MOHAMMAD HASAN ANSARI @ JANAB	
2	POCSO SPL CASE	100337/2018	The State of Kanjurmarg Police Station Vs Santosh Vasanta Nimbalkar	z
<u>ARGUMENTS</u>				
3	POCSO SPL CASE	100191/2015	The State Dharavi Police Station Vs Mohamed Shabir Mohamed Taslim Shah	
(Main Matter REMAND APPL POCSO/0100020/2015)				
4	POCSO SPL CASE	100263/2015	The State of J.J.Marg Police Station. Vs Pankaj Arjunbhai koli	
5	POCSO SPL CASE	100241/2018	The State of Nehru Nagar Police Station Vs Juned Javed Sayyad and others 2	
(Main Matter REMAND APPL POCSO/0100113/2018)				
<u>HEARING</u>				
6	ABA	101749/2019	Firoz Chand Shaikh And 3 Others Vs State Ghatkopar Police Station	Nilesh Garud
7	ABA	100092/2020	Shabana Ramzan Shaikh And 2 Others Vs State Ghatkopar Police Station	Nilesh Garud And Reena Garud
8	POCSO M A	100727/2020	The State of Maharashtra Ghatkopar Police Station Vs Pannalal Chinai Gautam	
<u>DEFENCE EVIDENCE</u>				
9	POCSO SPL CASE	100111/2014	The State Santacruz P.S Vs Narendra Vasant Davande	
<u>STATEMENT US 313 CR.P.C.</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	POCSO SPL CASE	100594/2017	The State Shahunagar Police Station Vs Asif Mohd.Mamtulle	Adv.Anil Jadhav
<u>EVIDENCE PART HEARD</u>				
11	POCSO SPL CASE	100089/2016	THE STATE OF TROMBAY POLICE STATION. Vs ABDUL AJEEJ MAIN BADSHAH SHAIKH @ AJJU	
12	SESSIONS CASE	1000424/2018	The State of Dharavi Police Station Vs Ahmed Afaque Khan and Other 01	PP
<u>ORDER</u>				
13	ABA	101431/2019	Haseem Hajari Banjara Vs State Dharavi Police Station	Shafqat Ali Shaikh
14	ABA	100735/2020	STATE GOVERNMENT Vs Azhar Khan and Anr	PP Satish R. Mishra
<u>COMPLIANCE</u>				
15	POCSO SPL CASE	100131/2015	The State Vikhroli P. Stn Vs Anant Antu Mandal	
16	POCSO SPL CASE	100307/2018	STATE GOVERNMENT Ghatkopakar Police Station Vs Fulchand Ramswarup Chaurasiya	
17	POCSO SPL CASE	100009/2019	The State of Vikhroli Police Station Vs Rohit Rameshbhai Chikhliya	PP
18	POCSO SPL CASE	100044/2019	The State of B.K.C. Police Station Vs Chand Mehabub Shaikh	PP
19	POCSO SPL CASE	100077/2019	The State of Wadala Police Station Vs Abdul Anwar Shaikh	PP

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20	POCSO SPL CASE	100334/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Mohammad Usman Zakariya Valiyaveettil @ Yusuf Khan and Ors. 02	PP
21	POCSO SPL CASE	100347/2019	The State of Maharashtra - Vinoba Bhave Nagar Police Station Vs Shahnaz Farukh Khan	PP
22	POCSO SPL CASE	100350/2019	The State of Maharashtra - Wadala Police Station Vs Kismatlal @ Dilipkumar Satynarayan Rajput	PP
23	POCSO SPL CASE	100423/2019	The State of Maharashtra - Agripada Police Station Vs Sunil @ Abhay Shankar Kurme	PP
24	POCSO SPL CASE	100465/2019	The State of Maharashtra - Khar Police Station Vs Sarfaraj Ahamad Humayun Shaikh	PP
<u>APPEARANCE</u>				
25	REMAND APPL POCSO	100426/2019	The State- Santacruz Police Station Vs Ayub Ismail Shaikh	
26	REMAND APPL POCSO	100433/2019	The State- Chembur Police Station Vs Danyu Joyti Kamble	
27	REMAND APPL POCSO	100445/2019	The State- Santa Cruz Police Station Vs Jaysingh Harisingh Rajput and other	
28	REMAND APPL POCSO	101116/2019	The State- Deonar Police Station Vs Salman @ Saddam Nisar Shaikh	

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29	POCSO SPL CASE	100583/2019	The State of Maharashtra - V.B. Nagar Police Station Vs Deepu Kumar @ Aditya Sharwan Choudhari	PP
30	POCSO SPL CASE	100606/2019	The State- Trombay Police Station Vs Sunil Mahadev Kumbhar	PP
31	POCSO SPL CASE	100732/2019	The State of Maharashtra -Worli Police Station Vs Kanhaiyala Satyanarayan Gupta	PP
32	SPL.CASE	100436/2020	The State of Maharashtra - Chembur Police Station Vs Danyu Joyti Kamble	PP
33	REMAND APPL POCSO	100391/2020	The State - Bhandup Police Station Vs Sanjay Virdar Rajbhar	APP
34	REMAND APPL POCSO	100396/2020	The State of Maharashtra V.P.Marg Police Station Vs Mohd. Ismail Mohd. Ibrahim	
35	REMAND APPL POCSO	100400/2020	The State of Msaharashtra Vikhroli Police Station Vs Mashappa Hanmant Dhotre	
36	REMAND APPL POCSO	100409/2020	STATE GOVERNMENT Vinoba Bhave Police Station Vs Jagdish Kamal Singh	
37	REMAND APPL POCSO	100415/2020	Chunabhatti Police Station Vs Mayuresh Rakesh Chandanshive	
38	REMAND APPL POCSO	100417/2020	STATE GOVERNMENT Deonar Police Station Vs Imtiyaz Istiyak Shaikh	
39	SPL.CASE	100553/2020	The State Of Maharashtra Through R.A.K. Marg Police Station Vs Abrar Ali Rahmat Ali Khan	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
40	SPL.CASE	100695/2020	The State V. B. Nagar Police Station Vs Imran Chhangur Ansari	PP
41	SPL.CASE	100772/2020	The State Of Deonar Police Station Vs Shahrukh Nissar Shaikh and Ord.	PP
<u>REPORT</u>				
42	ABA	100247/2020	Viral Pravinchandra Savla And 2 Othes Vs State Pant Nagar Police Station	Shreeram Shirsat
<u>REPORT OF NOTICE</u>				
43	POCSO SPL CASE	100416/2014	The State R.A.K.Marg P.S Vs Nitin Shantaram Bole	

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<u>JUDGMENT</u>				
1	POCSO SPL CASE	100482/2015	The State of Wadala T.T.Police Station Vs Arbaz Moijjudin Shaikh	
<u>ARGUMENTS</u>				
2	POCSO SPL CASE	100288/2015	The State of Versova Police Station Vs Nageshwar Posiya Rao	
3	POCSO SPL CASE	100183/2017	GHATKOPER POLICE STATION Vs SHIVRAJ RAMBIR SINGH	
4	POCSO SPL CASE	100529/2017	THE State Vakola Police Station Vs Mansur Noor Mohd.Shaikh	
(Main Matter REMAND APPL POCSO/0100727/2017)				
<u>HEARING</u>				
5	ABA	100350/2020	Lalit S/o Mohan Sharma Vs State Mulund Police Station	Ashok M Saraogi
6	ABA	100910/2020	Mithun Jai Prakash Gagat and Ors. Vs The State Pant Nagar Police Station	Nitin Dhandore PP
<u>DEFENCE EVIDENCE</u>				
7	POCSO SPL CASE	100143/2016	THE STATE OF PANT NAGAR POLICE STATION. Vs RAHUL SURESH LADE	
<u>ORDER</u>				
8	ABA	100354/2020	Deepesh Rampratap Singh and 4 Others Vs State Bhandup Police Station	Priti Trivedi And Digvijay Om. Trivedi
<u>COMPLIANCE</u>				
9	POCSO SPL CASE	100072/2019	The State of Nehru Nagar Police Station Vs Mukesh Sohanram Bora	PP
<u>N.B.W.READY</u>				

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10	POCSO SPL CASE	100236/2016	THE STATE OF KURLA POLICE STATION. Vs KALAM HARUN SHAH.	
11	POCSO SPL CASE	100600/2017	The State Shahunagar Police Station Vs Santosh Shankar Yadav	
12	POCSO SPL CASE	100011/2019	The State of Shahu Nagar Police Station Vs Bharat @ Babu Ramchandra Vaidi	PP
13	POCSO SPL CASE	100015/2019	The State of Kanjur Marg Police Station Vs Santosh Sanjay Hiwale	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100073/2018	The State of Pydhonie Police Station Vs Aditya Harishchandra Sawant	
(Main Matter REMAND APPL POCSO/0101126/2017)				
<u>HEARING</u>				
2	REMAND APPL POCSO	100378/2020	Mulund Police Station Vs Krushna Balu Barve	SPP Abhishek Jha
<u>STATEMENT US 313 CR.P.C.</u>				
3	POCSO SPL CASE	100430/2017	The State Bhandup Police Station Vs Narbahadur Kalesing Damai @ Ramsing	
<u>CHARGE</u>				
4	POCSO SPL CASE	100242/2018	The State of Park Site Police Station Vs Balaji Sangram Kale	
(Main Matter REMAND APPL POCSO/0100242/2018)				
5	POCSO SPL CASE	100717/2018	The State of Mahim Police Station Vs Firdous Farook Kazi	PP
6	POCSO SPL CASE	100106/2019	The State of Shivaji Nagar Police Station Vs Abdul Samad Manan Ansari	PP
7	POCSO SPL CASE	100335/2019	The State of Maharashtra - Sewree Police Station Vs Naimali Juberahmad Hasmi	PP
8	POCSO SPL CASE	100341/2019	The State of Maharashtra - Dadar Police Station Vs Dilbar Narul Hussain	PP
9	POCSO SPL CASE	100363/2019	The State of Maharashtra - Worli Police Station Vs Narayan Lachana Kathalpur and Ors. 01	

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	POCSO SPL CASE	100364/2019	The State of Maharashtra - Wadala Police Station Vs Rajesh Shivpujan Kahar	PP
11	POCSO SPL CASE	100424/2019	The State of Maharashtra - N.M. Joshi Police Station Vs Ashok Ramchandra Shewale	PP
12	POCSO SPL CASE	100580/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Aarif @ Sameer Ayub Shaikh	PP
<u>ORDER</u>				
13	ABA	100891/2019	Sohrab Ahmed Shaikh Vs State V.B.Nagar Police Station	Sharif Shaikh And Mateen Shaikh
14	ABA	100739/2020	Mustkeem Mobin Shaikh Vs The state of Maharashtra, Nirmal Nagar Police Station	Harsh D Sharma
<u>REPLY/SAY</u>				
15	BAIL APPL POCSO	100927/2020	Naimuddin Naizamuddin Khan Vs The state of Maharashtra through V. B. Nagar Police Station, Mumbai	Vishal Laxman Kolekar
16	CRI M A	101141/2020	Tushar Kiran Dhumal in BA 1481/2020 ---- Applicant Vs The State of Maharashtra - Ghatkopar Police Station --- Respondent	S. S. Borkar
<u>APPEARANCE</u>				
17	REMAND APPL POCSO	100969/2019	The State- Kurla Railway Police Station Vs Surajkumar Umeshkumar Kshyap	
18	REMAND APPL POCSO	101103/2019	The State- Nehru Nagar Police Station Vs Ramesh Sukharam Bakoliya	

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19	POCSO SPL CASE	100731/2019	The State of Maharashtra - V.B. Nagar Police Station Vs Saleem Abdul Karim Khan Shirguroh	PP
20	REMAND APPL POCSO	100397/2020	STATE GOVERNMENT - Pydhonie Police Station Vs Mohd. Aslam Salim Shaikh	SPP Adv.
21	SPL.CASE	100627/2020	STATE GOVERNMENT OF DONGRI POLICE STATION Vs Jikvan @ Rizwan kutbuddin Shaikh	PP
22	SPL.CASE	100672/2020	The State V. B. Nagar Police Station Vs Tabrej Ali Hasanraja Khan	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100406/2014	The State Bhandup P.S Vs Sameer Gajanan Gugare	Adv. Salsingikar
<u>HEARING</u>				
2	SPL.CASE	100667/2020	The State of Maharashtra Through RCF Police Station Vs Kalamuddin Mohamad Tarbej Nadaf	PP
<u>STATEMENT US 313 CR.P.C.</u>				
3	POCSO SPL CASE	100507/2015	The State of V.B.Nagar Police Station Vs GOPAL RAMBHORE GOUTAM	
<u>EVIDENCE PART HEARD</u>				
4	POCSO SPL CASE	100609/2015	The State of Versova Police Station Vs VIRENDRA JAGANNATH RATHOD.	
<u>APPEARANCE</u>				
5	POCSO SPL CASE	100593/2019	The State of Maharashtra- Vakola Police Station Vs Sajjad Istiyaz Ahmad Shaikh	PP
6	POCSO SPL CASE	100609/2019	The State- Santa Cruz Police Station Vs Rahul Dinesh Kharwa	PP
7	POCSO SPL CASE	100620/2019	The State of Maharashtra - Kherwadi Police Station Vs Sohan Lalchand Ram	PP
8	POCSO SPL CASE	100626/2019	The State of Maharashtra - Mankhurd Police Station Vs Arvind Prakash Jamdade	PP
9	POCSO SPL CASE	100650/2019	The State of Maharashtra -BKC Police Station Vs Kamesh Palaram Chandeliya	PP

**CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 03-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	ABA	101534/2019	Mahesh Suresh Huprikar And 4 Others Vs State Dharavi Police Station	Pravin U Gaikwad
2	ABA	101554/2019	Liyakat Shamsuddin Khan And Anr. Vs State V.B.Nagar Police Station	Anjali Awasthi
<u>EVIDENCE</u>				
3	POCSO SPL CASE	100193/2017	WADALA T T POLICE STATION Vs NAZIR ALI MOHAMMED VAKIL KHAN AND ORS.03	
4	POCSO SPL CASE	100274/2017	V.P. ROAD POLICE STATION Vs SANJAY RAMESHCHANDRA CHAURSIYA AND ORS.02	
<u>CHARGE</u>				
5	POCSO SPL CASE	100366/2019	The State of Maharashtra - Mulund Police Station Vs Pritesh @ Bhavesh Mangesh Borde	PP
6	POCSO SPL CASE	100574/2019	The State of Maharashtra - Kherwadi Police Staion Vs Dineshkumar Sonaram Choursiya @ Choudhario	PP
7	POCSO SPL CASE	100598/2019	The State of Maharashtra -V.B. Nagar Police Station Vs Sharad Jagannath Lade	PP
8	POCSO SPL CASE	100631/2019	The State of Maharashtra -Khar Police Station Vs Deepak Uttam Waghmare	PP
<u>APPEARANCE</u>				
9	REMAND APPL POCSO	100377/2019	The State- Deonar Police Station Vs Sharukha Nisar Shikha	pp

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	REMAND APPL POCSO	100865/2019	The State- Bhandup Police Station Vs Sachin Sabhaji Hegade	
11	REMAND APPL POCSO	100880/2019	The State- Tardeo Police Station Vs Raju Rakeshkumar Varma	
12	REMAND APPL POCSO	100907/2019	The State- Tardeo Police Station Vs Rahul Shivkumar Rajak @ Pardeshi	
13	REMAND APPL POCSO	100917/2019	The State- Bandra Police Station Vs Ranjitkumar Maheshprasad Mehta and another	
14	REMAND APPL POCSO	100958/2019	The State- Dharavi Police Station Vs Rafik Javed Shaikh	
